

ORISSA HIGH COURT

FILING REPORT AS ON :27/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-CRLMP/12859/2024	xxxx VS STATE OF ODISHA	xxx VS	//0 0 //
2	D-CRLREV/12860/2024	RUPENDRA MISHRA VS STATE OF ODISHA	SAROJ MOHARANA VS	//0 0 //
3	D-CRLREV/12861/2024	PRAKASH KUMAR NAIK VS PRATIMA MOHANTY	SUJAY SHANKER SINGHDEO VS	//0 0 //
4	D-ITA/19116/2024	COMMISSIONER OF INCOME TAX,(EXEMPTION),HYDERABAD VS SRI DATTATREYA SAI ASHRAM TRUST,BHUBANESWAR	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	// 0 //
5	D-JCRLA/12855/2024 JCRLA/58/2024	SANKAR BHOI VS STATE OF ODISHA	ADV. VS	SAINITALA /187 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000112/2021
6	D-JCRLA/12856/2024 JCRLA/59/2024	NEULA@BHUBANANANDA BEHERA VS STATE OF ODISHA	ADV. VS	SALIPUR /14 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000011/2021
7	D-JCRLA/12857/2024 JCRLA/60/2024	A. BALARAJU ACHARY VS STATE OF ODISHA	ADV. VS	ASKA /516 /2022 A.D.J.,ASKA(Ganjam)
8	D-JCRLA/12858/2024 JCRLA/61/2024	SIBA MUNDA VS STATE OF ODISHA	ADV. VS	ST/0000122/2022 PATNA /2 /2021 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000048/2021
9	D-WA/19096/2024	STATE OF ODISHA VS K. RAJANI RANI	SASWAT DAS, A.G.A. VS	// 0 //
10	D-WA/19097/2024	STATE OF ODISHA VS MUSTAKIM AHEMAD	SASWAT DAS,A.G.A VS	// 0 //
11	D-WA/19098/2024	STATE OF ODISHA VS SAMIR KUMAR DETHI	SASWAT DAS, A.G.A. VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :27/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	D-WA/19099/2024	STATE OF ODISHA VS ANIL KUMAR JENA	SASWAT DAS,A.G.A VS	// 0 //
13	D-WA/19100/2024	STATE OF ODISHA VS RAJALAXMI BALABANTARAY	SASWAT DAS,A.G.A VS	// 0 //
14	D-WA/19101/2024	STATE OF ODISHA VS V. AVYAKTA	SASWAT DAS, A.G.A. VS	// 0 //
15	D-WA/19102/2024	STATE OF ODISHA VS SRIYANKA SETHI	SASWAT DAS,A.G.A VS	// 0 //
16	D-WA/19103/2024	STATE OF ODISHA VS BHAKTAHARI MOHANTY	SASWAT DAS, A.G.A. VS	// 0 //
17	D-WA/19104/2024	STATE OF ODISHA VS RATIKANTA NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
18	D-WA/19105/2024	STATE OF ODISHA VS SARAT KUMAR PARIDA	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
19	D-WA/19106/2024	STATE OF ODISHA VS SURENDRANATH MOHAPATRA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
20	D-WA/19107/2024	STATE OF ODISHA VS GAJANAN HATI	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
21	D-WA/19108/2024	STATE OF ODISHA VS BATAKRISHNA DAS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
22	D-WA/19109/2024	STATE OF ODISHA VS MADHUSUDAN BARIK	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
23	D-WA/19110/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
24	D-WA/19111/2024	KAMALA KANTA BARIK STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
		VS	VS	0
25	D-WA/19112/2024	SARAT KUMAR ROUT STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
26	D-WA/19113/2024	ARJUNA PRUSTY STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
27	D-WA/19114/2024	NARAYAN CHANDRA NAYAK STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
28	D-WA/19115/2024	SUDHIR KUMAR MOHARANA STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	//
		VS	VS	0
		SURESH KUMAR DAS		//

ORISSA HIGH COURT

MISC CASES FILED on :27/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/19116/2024 ITA/ /	COMMISSIONER OF INCOME TAX,(EXEMPTION),HYDERABAD MP	SUBODH KUMAR MOHANTY,SR.S.C(IT)	20/2024
2	D-CMAPL/11985/2024 CMAPL/129/2024	SECRETARY, DEPARTMENT OF POSTS,NEW DELHI MP		171/2024
3	D-CRLREV/12860/2024 CRLREV/ /	RUPENDRA MISHRA MP	SAROJ MOHARANA	373/2024
4	D-CRLREV/12860/2024 CRLREV/ /	RUPENDRA MISHRA MP	SAROJ MOHARANA	374/2024
5	D-BLAPL/12609/2024 BLAPL/4142/2024	SOUMENDRA MOHAPATRA @ SANKARA AMITABH MISHRA MP		448/2024
6	D-ABLAPL/8853/2024 ABLAPL/3173/2024	DAMODAR BAG MP		811/2024
7	D-CRLA/684/2023 CRLA/684/2023	KISUN MARANDI MP	ASIT KUMAR OTTA	1035/2024
8	D-CRLMC/12405/2024 CRLMC/ /	SAINI BHADRAPATI MP	CHANDRAKANTA NAYAK	1119/2024
9	D-WA/19096/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2431/2024
10	D-WA/19096/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2432/2024
11	D-WA/19096/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2433/2024
12	D-WA/19097/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2434/2024
13	D-WA/19097/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2435/2024
14	D-WA/19097/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2436/2024
15	D-WA/19098/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2437/2024
16	D-WA/19098/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2438/2024
17	D-WA/19098/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2439/2024
18	D-WA/19099/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2440/2024
19	D-WA/19099/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2441/2024
20	D-WA/19099/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2442/2024
21	D-WA/19101/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2443/2024
22	D-WA/19101/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2444/2024
23	D-WA/19101/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2445/2024
24	D-WA/19100/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2446/2024
25	D-WA/19100/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2447/2024
26	D-WA/19100/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		2448/2024
27	D-WA/19103/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2449/2024
28	D-WA/19103/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2450/2024
29	D-WA/19103/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2451/2024
30	D-WA/19102/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2452/2024
31	D-WA/19102/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2453/2024
32	D-WA/19102/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2454/2024
33	D-WA/19104/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		2455/2024
34	D-WA/19104/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		2456/2024
35	D-WA/19104/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		2457/2024
36	D-WA/19105/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2458/2024
37	D-WA/19105/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2459/2024
38	D-WA/19105/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2460/2024
39	D-WA/19106/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		2461/2024
40	D-WA/19106/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		2462/2024
41	D-WA/19106/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		2463/2024
42	D-WA/19107/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2464/2024
43	D-WA/19107/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2465/2024
44	D-WA/19107/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	
	WA/ /	MP		2466/2024
45	D-WA/19108/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2467/2024
46	D-WA/19108/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2468/2024
47	D-WA/19108/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2469/2024
48	D-WA/567/2024	BISWARANJAN MOHAPATRA	HIMANSU SEKHAR MOHANTY	
	WA/ /	MP		2470/2024
49	D-WA/19109/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2471/2024
50	D-WA/19109/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2472/2024
51	D-WA/19109/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		2473/2024
52	D-WA/19110/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		2474/2024
53	D-WA/19111/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		2475/2024
54	D-WA/19110/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		2476/2024
55	D-WA/19110/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		2477/2024
56	D-WA/19111/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		2478/2024
57	D-WA/19111/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		2479/2024

58	D-WA/19112/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2480/2024
59	D-WA/19112/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2481/2024
60	D-WA/19112/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2482/2024
61	D-WA/19113/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	2483/2024
62	D-WA/19113/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	2484/2024
63	D-WA/19114/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2485/2024
64	D-WA/19113/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	2486/2024
65	D-WA/19114/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2487/2024
66	D-WA/19114/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2488/2024
67	D-WA/19115/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	2489/2024
68	D-WA/19115/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	2490/2024
69	D-WA/19115/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	2491/2024
70	D-WP(C)/15947/2024 WP(C)/ /	SUKANTA BHATA MP	AMIYA KUMAR MOHANTY (A)	5993/2024
71	D-WP(C)/24492/2019 WP(C)/24492/2019	GOKULA PRASAD ROUT MP		5994/2024
72	D-WP(C)/18555/2024 WP(C)/10329/2024	NATIONAL ALUMINIUM COMPANY LTD. MP	RAMARATHI	5995/2024